

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 234 of 2013 (SZ)

Applicant(s) Respondent(s)

Shri V. Eswaran, Coimbatore Vs .1. The District Collector, Coimbatore
And others

Legal Practitioners for Applicant(s) Legal Practitioners for Respondents

M/s. M/s. S. Kolandasamy, C.S. Saravanan M/s. E.Manoharan for R1
And M. Selvalakshmi, M/s.R.Siva Kumar, S.Suresh
J.Kishore, N.Janani for R-2
Smt. Rita Chandrasekar for R-3

Application No. 264 of 2013 (SZ)

Applicant(s) Respondent(s)

Shri K.S. Mohan, Pothanur Vs. 1. The Union of India, MoEF, New Delhi
Coimbatore-23 2. The State of Tamil Nadu, rep. by its
Secretary to Govt. Dept. Of Environment
& Forests, Chennai
3. The Corporation of Coimbatore, rep. by
Its Commissioner, Coimbatore
4. The Dept. Of Municipal Admn., &
Water Supply, rep. by its Secretary
to Govt.Chennai
5. The Director, Town & Country
Planning, Chennai
6. The District Collector, Coimbatore
7. The Tamil Nadu Pollution Control
Board, rep. by its Member
Secretary, Chennai
8. The District Environment Engineer,
Coimbatore
9. SEIAA, Chennai
10. The Coimbatore Local Planning Authority
rep. by its Member Secretary, Coimbatore
11. The Vellaloor Town Panchayat
Rep. by its Executive Officer
12. M/s. Coimbatore Corporation Integrated
Municipal Solid Waste Management
Project, Coimbatore

Legal Practitioners for Applicant(s) Legal Practitioners for Respondents

M/s.Kamalesh Kannan and Smt. C. Sangamithirai for R-1
Sai Sathya Jith M/s. E.Manoharan for R2, R6 & R9
M/s.R.Sivakumar, S.Suresh for R3

M/s.Abdul Saleem, & S.Saravanan
for R5, R10 & R11
M/s.King & Partridge, Jose John,
M.Kumaresan for R12
Smt. H. Yasmeen Ali for R-7 and R-8

Note of the Registry	Orders of the Tribunal
Item No.2 & 3	<p data-bbox="391 494 781 532">Date: 18th December, 2017</p> <p data-bbox="391 567 1383 827">A report has been filed by respondent No.3 & 4 which is taken on record. As per the Report, the Corporation has not submitted fresh application as required under Solid Waste Management Rules, 2016 with all necessary documents for existing processing facility.</p> <p data-bbox="391 862 1383 1042">The learned counsel appearing for the applicant made available a copy of the application addressed to the State Pollution Control Board to show that it was submitted.</p> <p data-bbox="391 1077 1383 1266">The learned counsel appearing for the Board submitted that subsequent to the preparation of the affidavit, the application has been submitted by the Corporation and it is under consideration.</p> <p data-bbox="456 1300 932 1338">List these matters on 10.01.2018.</p> <p data-bbox="976 1462 1383 1534">....., JM (Justice M.S.Nambiar)</p>